

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

201. IA/544/2024 C.P. (IB)/65(MB)2020

**IN THE MATTER OF**

State Bank Of India

... Petitioner

Vs

Vindhyavasini Corporation Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Malavika (PH)

For the Respondent: Adv. Shradha Patil (PH)

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**ORDER**

**IA/544/2024:-** Both the Counsels have tendered their written submissions in

Court. **Reserved for Order.**

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //